

Design and Technology, Imphal, for the year 1993-94.

[Placed in Library. See No. L.T. 6833/94]

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Electronics Design and Technology, Aurangabad, for the year 1993-94 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) of the Centre for Electronics Design and Technology, Aurangabad, for the year 1993-94.

[Placed in Library. See No. L.T. 6834/94]

#### Notifications Under Companies Act, 1956

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ): Sir, I beg to lay on the Table—

- (1) A copy each of the following Notification (Hindi and English versions) under sub-section (3) of section 642 of the Companies Act, 1956:—
- (i) The Companies (Issue of Share Certificates) Amendment Rules, 1994 published in Notification No. G.S.R. 597(E) in Gazette of India dated the 28th July, 1994.
- (ii) The Companies (Central Government's) General Rules and Forms (Second Amendment) Rules, 1994 published in Notification No. G.S.R. 598(E) in Gazette of India dated the 28th July, 1994.
- (iii) The Companies (Central Government's) General Rules and Forms (Third Amendment) Rules, 1994 published in Notification No. G.S.R. 697(E) in Gazette of India dated the 20th September, 1994.
- (iv) The Companies (Particulars of Employees) (Amendment) Rules, 1994 published in Notification No. G.S.R. 752(E) in Gazette of India dated the 17th October, 1994.
- (2) A copy of the Notification No. G.S.R. 788(E) (Hindi and English versions) published in Gazette of India dated the 5th November, 1994 making certain alterations in Schedule XIV to the Companies Act, 1956 under sub-section (3) of section 641 of the Companies Act, 1956.

[Placed in Library. See No. L.T. 6835/94]

Reviews on the working of and Annual Reports of Heavy Engineering Corporation Ltd., Ranchi for 1993-94 and of Damodar Cement and Slag Ltd., Purulia for 1993-94 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): Sir, on behalf of Shrimati Krishna Sahi, I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi

and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (a) (i) Statement regarding Review by the Government of the working of the Heavy Engineering Corporation Limited, Ranchi, for the year 1993-94.
- (ii) Annual Report of the Heavy Engineering Corporation Limited, Ranchi, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6836/94]

- (b) (i) Statement regarding Review by the Government of the working of the Damodar Cement and Slag Limited, Purulia, for the year 1993-94.
- (ii) Annual Report of the Damodar Cement and Slag Limited, Purulia, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6837/94]

- (c) (i) Statement regarding Review by the Government of the working of the Instrumentation Limited, Kota, for the year 1993-94.
- (ii) Annual Report of the Instrumentation Limited, Kota, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6838/94]

- (d) (i) Statement regarding Review by the Government of the working of the Tannery and Footwear Corporation of India Limited, Kanpur, for the year 1993-94.
- (ii) Annual Report of the Tannery and Footwear Corporation of India Limited, Kanpur, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6839/94]

- (e) (i) Statement regarding Review by the Government of the working of the National Bicycle Corporation of India, Limited, Bombay, for the year 1993-94.
- (ii) Annual Report of the National Bicycle Corporation of India, Limited, Bombay, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6840/94]

- (f) (i) Statement regarding Review by the Government of the working of the Tyre Corporation of India Limited, Calcutta, for the year 1993-94.

- (ii) Annual Report of the Tyre Corporation of India Limited, Calcutta, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.  
[Placed in Library. See No. L.T. 6841/94]
- (g) (i) Statement regarding Review by the Government of the working of the Hindustan Salts Limited, Jaipur, for the year 1993-94.  
(ii) Annual Report of the Hindustan Salts Limited, Jaipur, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.  
[Placed in Library. See No. L.T. 6842/94]
- (h) (i) Statement regarding Review by the Government of the working of the Sambhar Salts Limited, Jaipur, for the year 1993-94.  
(ii) Annual Report of the Sambhar Salts Limited, Jaipur, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.  
[Placed in Library. See No. L.T. 6843/94]
- (i) (i) Statement regarding Review by the Government of the working of the National Industrial Development Corporation Limited, New Delhi, for the year 1993-94.  
(ii) Annual Report of the National Industrial Development Corporation Limited, New Delhi, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.  
[Placed in Library. See No. L.T. 6844/94]
- (j) (i) Statement regarding Review by the Government of the working of the Engineering Projects (India) Limited, New Delhi, for the year 1993-94.  
(ii) Annual Report of the Engineering Projects (India) Limited, New Delhi, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.  
[Placed in Library. See No. L.T. 6845/94]
- (k) (i) Statement regarding Review by the Government of the working of the Bharat Yantra Nigam Limited, Allahabad, for the year 1993-94.  
(ii) Annual Report of the Bharat Yantra Nigam Limited, Allahabad, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.  
[Placed in Library. See No. L.T. 6846/94]
- (l) (i) Statement regarding Review by the Government of the working of the Bharat Heavy Electricals Limited, for the year 1993-94.  
(ii) Annual Report of the Bharat Heavy Electricals Limited, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.  
[Placed in Library. See No. L.T. 6847/94]
- (m) (i) Statement regarding Review by the Government of the working of the Cycle Corporation of India, Limited, Calcutta, for the year 1993-94.  
(ii) Annual Report of the Cycle Corporation of India, Limited, Calcutta, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.  
[Placed in Library. See No. L.T. 6848/94]
- (n) (i) Statement regarding Review by the Government of the working of the Hindustan Photo Films Manufacturing Company Limited, Ootacamund, for the year 1993-94.  
(ii) Annual Report of the Hindustan Photo Films Manufacturing Company Limited, Ootacamund, for the year 1992-93 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.  
[Placed in Library. See No. L.T. 6849/94]
- (o) (i) Statement regarding Review by the Government of the working of the Bharat Bhari Udyog Nigam Limited, Calcutta, for the year 1993-94.  
(ii) Annual Report of the Bharat Bhari Udyog Nigam Limited, Calcutta, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.  
[Placed in Library. See No. L.T. 6850/94]
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the paper mentioned at item (n) of (1) above.
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Productivity Council, New Delhi, for the year 1993-94 alongwith Audited Accounts.  
(ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the National Productivity Council, New Delhi, for the year 1993-94.  
[Placed in Library. See No. L.T. 6851/94]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Automotive Research Association of India, Pune, for the year 1993-94 alongwith Audited Accounts.

- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Automative Research Association of India, Pune, for the year 1993-94.

[Placed in Library. See No. L.T. 6852/94]

- (5) A copy of the Memorandum of Understanding (Hindi and English versions) between Bharat Heavy Electricals Limited and the Department of Heavy Industry, Ministry of Industry for the year 1994-95.

[Placed in Library. See No. L.T. 6853/94]

Annual Reports and Reviews on the working of Electronics Service and Training Centre, Nainital for 1993-94 and of Process and Product Development Centre, Agra for 1993-94 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): Sir, on behalf of Shri M. Arunachalam, I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Electronics Service and Training Centre, Nainital, for the year 1993-94 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Electronics Service and Training Centre, Nainital, for the year 1993-94.

[Placed in Library. See No. L.T. 6854/94]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Process and Product Development Centre, Agra, for the year 1993-94 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Process and Product Development Centre, Agra, for the year 1993-94.

[Placed in Library. See No. L.T. 6855/94]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tool Room and Training Centre, Jamshedpur, for the year 1993-94 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Central Tool Room and Training Centre, Jamshedpur, for the year 1993-94.

[Placed in Library. See No. L.T. 6856/94]

Reviews on the working of and Annual Reports of Bharat Electronics Limited, Bangalore for 1993-94 and of Garden Reach Ship-building and Engineers Limited, Calcutta for 1993-94 etc.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): Sir, I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (a) (i) Review by the Government of the working of the Bharat Electronics Limited Bangalore, for the year 1993-94.
- (ii) Annual Report of the Bharat Electronics Limited Bangalore, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6857/94]

- (b) (i) Review by the Government of the working of the Garden Reach Ship-builders and Engineers Limited, Calcutta, for the year 1993-94.
- (ii) Annual Report of the Garden Reach Ship-builders and Engineers Limited, Calcutta, for the year 1993-94 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. L.T. 6858/94]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Defence Studies and Analyses, New Delhi, for the year 1993-94 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Institute for Defence Studies and Analyses, New Delhi, for the year 1993-94.

[Placed in Library. See No. L.T. 6859/94]

- (3) (i) A copy of the Annual Administration Reports (Hindi and English versions) of the Cantonment Boards for the year 1993-94.

[Placed in Library. See No. L.T. 6860/94]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Aeronautical Development Agency, Bangalore, for the year 1993-94 alongwith Audited Accounts.
- (ii) Statement (Hindi and English versions) regarding Review by the Government of the working of the Aeronautical Development Agency, Bangalore, for the year 1993-94.

[Placed in Library. See No. L.T. 6861/94]

- (5) (a) (i) A copy of the Annual Report (Hindi and English versions) of the Jawahar Institute of